SHRI VIJAY J. DARDA (Maharashtra): Sir, I want to seek a clarification from the hon. Minister. ...(Interruptions)...

THE VICE-CHAIRMAN (PROF. P.J. KURIEN): I will allow you after the Special Mentions. ... (Interruptions)...

SHRI VIJAY J. DARDA: Sir, the hon. Minister is ready to reply to my question. ... (Interruptions)...

THE VICE-CHAIRMAN (PROF. P.J. KURIEN): No, clarifications. Now, you take your seat. ...(Interruptions)...

#### **SPECIAL MENTIONS**

## Demand for setting up of the K.D. MALVIYA OIL MUSEUM at Khanapara, Assam.

SHRI SILVIUS CONDPAN (Assam): Sir, it is gratifying to mention here that about a few years ago, the Government of India, Ministry of Petroleum and Natural Gas was kind enough to approve the proposal of setting up K.D. Malviya Oil Museum at Khanapara in Guwahati city, Assam. The entire official process of earmarking fund and site for location of the museum and even foundation for the same was laid. Some years ago, tenders were invited, and, I believe, it is at the sage of awarding work for execution of the proposal. As far as I know, the validity of the decision of having the said museum will be over by 31st January, 2008. Such apathetic approach to this proposal has drawn the attention of the people of Assam with great resentment.

May I, therefore, draw the attention of the hon. Minister, Petroleum to impress upon the Department to timely execute the proposal of setting up the museum? Thank you.

#### Ban on Export of Meat and Cow Slaughter

श्री श्रीगोपाल व्यास (छत्तीसगढ़) : महोदय, ज्ञात हुआ है कि सरकार ने जनवरी, 2008 तक नेशनल मीट बोर्ड के गठन का मन बनाया है और कई कतलखाने खोलने का विचार कर रही है। यह काम मांस निर्यात से हो रही तथा बढ़ते रहने वाली आय की आशा से हो रहा है। यह देखा गया है कि बड़े व स्वस्थ पशुओं का मांस ही निर्यात के योग्य होता है। भारत विश्व में दूध उत्पादन में प्रथम स्थान पर है, पर प्रति व्यक्ति उपलब्धता में विश्व औसत से नीचे हैं। गत वर्षों में आर्थिक बदहाली के कारण किसानों की आत्म हत्या निरंतर बढी है। इसमें यह तथ्य उभर कर आया है कि गाय, बैल. भैंस, बकरी आदि पुश रखने वाले आत्म हत्या के लिए इसलिए बाध्य नहीं हुए, क्योंकि इनसे उन्हें अतिरिक्त आय होती है। संविधान भी गौ-वशं रक्षा की अपेक्षा करता है। सुप्रीम कोर्ट ने गुजरात में सम्पूर्ण गौ-वंश रक्षा को उचित ठहराया है।

महोदय, उपरोक्त के प्रकाश में मेरा सरकार से आग्रह है कि डेयरी, फल, सब्जी व अन्य उत्पादों से आय बढाए मांस निर्यात पर रोक लगाए व गौ-वंशों की रक्षा करने के कदम उठाए। धन्यवाद।

### Concern over Plight of Transgenders in the Country

SHRI TIRUCHI SIVA (Tamil Nadu): Sir, I would like to draw the attention of the House to the pathetic plight of the unprivileged and uncared for lot of transgenders in this country. They undergo a lot of mental stress and trials and tribulations, for the society is yet to see eye-to-eye with their problems. This has resulted in some of them trying to indulge in activities which shake the very roots of peaceful life of democracy. The society treats them with a forlorn attitude and as third rate citizens due to their biological problems for which they are in no way responsible.

Sir, I would request the Government to extend a helping hand to this neglected lot who have great potentials like any other well-known citizen in the country. To address and redress the grievances of the transgenders, the Government may appoint a committee which would go into their manifold problems, identify their issues and suggest suitable remedial measures. Any further delay will worsen their precarious plight. The Government of Tamil Nadu has taken steps to do SRS free of cost for them in Government hospitals. The Union Government may give subsidy for their surgeries as a mode of financial assistance which would help them a lot. I urge the Government to take necessary steps immediately, with the utmost concern, to identify this emotional issue and redress the aggrieved transgenders.

#### Concern over the Acute Shortage of Cooking Gas in Mizoram

SHRI LALHMING LIANA (Mizoram): Sir, Mizoram has been facing acute shortage of cooking gas for the last several months. There is no door-to-door delivery system, but at specified points, where consumers get their refilled cylinders, consumers have to stand in long queue at every point, and many of them have to stand for the whole night to get better chance in the next day. Still, they have to come home empty handed.

Mizoram receive supply of LPG refill from Borkhola Bottling Plant in Assam and Mualkhang Bottling Plant in Mizoram. While the Mualkhang Bottling Plant is very small and does not meet even one-thrid of the requirement of Mizoram, though it runs above the prescribed capacity most of the time, the LPG refilled supply of Mizoram from Borkhola Bottling Plant is very poor and irregular because the cylinders refilled in the Borkhola Bottling Plant were diverted and sold at the rate of Rs. 400/- to Rs. 500/- in the black market in the Barak Valley.

Therefore, I urge upon the Government to solve the problem of shortage of LPG by taking this following actions without delay:—

IOC Marketing Division and Assam Oil Division be directed for strict vigil to stop diversion and black marketing of filled cylinders and also to give the due share of Mizoram through their agents.

Appoint more agents and give more connection of Mizoram as there are still sizeable number of families who do not have LPG connection.

Capacity of Mualkhang Bottling Plant be increased and enlarged.

The present age-old payment system of draft be discontinued and payment be made through the Core Banking system so as to avoid delivery of refilled LPG to the agents.

Thank you.

# Demand for Early Clearance of Pending Proposals of Madhya Pradesh Government for Elderly People

श्री लक्ष्मी नारायण शर्मा (मध्य प्रदेश): महोदय, वर्ष 2004-05 में वृद्धाश्रम संचालन हेतु अनुदान के 14 प्रस्ताव, डे-केयर सेंटर संचालन के 2 प्रस्ताव एंव मोबाइल यूनिट का एक प्रस्ताव, इस प्रकार कुल 19 प्रस्ताव स्वीकृति हेतु मध्य प्रदेश राज्य शासन के माध्यम से भारत सरकार को भेजे गये हैं। किन्तु खेद है कि आज तक वे स्वीकृत नहीं किये गये हैं।